

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7362/2013

STATE OF ORISSA

Appellant(s)

VERSUS

DASARATHI MEHER

Respondent(s)

WITH

SLP(C) No. 13172/2015 (XI-A)

SLP(C) No. 13169/2015 (XI-A)

C.A. No. 7363/2013 (XI-A)

SLP(C) No. 13171/2015 (XI-A)

Date : 27-09-2018 These matters were called on for pronouncement of judgment today.

For Appellant(s)

Ms. Anindita Pujari, AOR
Ms. Kavita Bhardwaj, Adv.
Ms. Aarti Kumar, Adv.

Mr. Shibashish Misra, AOR

Mr. S.K. Patri, Adv.
Mr. Kumar Gaurav, Adv.
Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s)

Mr. Soumyajit Pani, Adv.
Mr. Sunil Kumar Jain, AOR

Mr. Vinodh Kanna B., AOR

Mr. Shibashish Misra, AOR

Ms. Renuka Sahu, Adv.
Mr. Jay Savla, Adv.
Mr. Jasdeep Singh Dhillon, Adv.

Hon'ble Mr. Justice Deepak Gupta pronounced the reportable judgment of the Bench comprising Hon'ble Mr. Justice Madan B. Lokur and His Lordship.

Leave granted in SLP (C) No. 13172 of 2015, SLP (C) No. 13169 of 2015 and SLP (C) No. 13171 of 2015.

The appeals are dismissed in terms of the signed reportable judgment.

(MEENAKSHI KOHLI)
COURT MASTER

(KAILASH CHANDER)
ASSISTANT REGISTRAR

[Signed reportable judgment is placed on the file]